

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
[KVR STEELS ORISSA LTD]

RELEVANT PARTICULARS		
1.	Name of corporate debtor	KVR Steels Orissa Ltd
2.	Date of incorporation of corporate debtor	09 th April, 1987
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies (ROC)- Cuttack
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27104OR1987PLC001824
5.	Address Of The Registered Office And Principal Office (If Any) Of Corporate Debtor	Registered Office- Baruan Shegarh, Balasore, Orissa, India, 756060 Corporate office at 33/1, Netaji Subhas Road, Room No 444, Kolkata 700001
6.	Insolvency commencement date in respect of corporate debtor	29 th November, 2023 (Order received on 30 th November, 2023)
7.	Estimated date of closure of insolvency resolution process	26 th May, 2024 (180 days from the Insolvency Commencement Date)
8.	Name and the registration number of the insolvency professional acting as interim resolution professional	Rajesh Kumar Agrawal, IBBI/IPA-001/IP-P01023/2017-2018/11722
9.	Address and e-mail of the Interim Resolution Professional, as registered with the Board	Address: 1, Ganesh Chandra Avenue, 3 rd Floor, Room No 301, Kolkata- 700013 Mail id- rajesh521@yahoo.com
10.	Address and e-mail to be used for correspondence with the Interim Resolution Professional	Address: 1, Ganesh Chandra Avenue, 3 rd Floor, Room No 301, Kolkata- 700013 Mail id- cirp.kvrsteels@gmail.com
11.	Last date for submission of claims	14 th December, 2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es) NA
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://www.ibbi.gov.in/home/downloads Physical Address: NA.

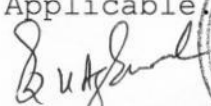
Notice is hereby given that the National Company Law Tribunal (NCLT), Cuttack Bench has ordered the commencement of a corporate insolvency resolution process of the **KVR Steels Orissa Ltd** on 29th November, 2023 (Order received on 30th November, 2023).

The creditors of **KVR Steels Orissa Ltd**, are hereby called upon to submit their claims with proof on or before **14th December, 2023** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [specify class] in Form CA- Not Applicable.

Submission of false or misleading proofs of claim shall attract penalties.


Rajesh Kumar Agrawal

Interim Resolution Professional of

KVR Steels Orissa Ltd

IBBI/IPA-001/IP-P01023/2017-2018/11722

AFA Valid till 22/11/2024

Date: 30/11/2023

Place: Kolkata

